GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2549 TO BE ANSWERED ON 11.12.2024

NEW RAILWAY LINE FROM VASAI TO PUNE AND DIVA

†2549 SHRI ALOK SHARMA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has decided to lay a new railway line from Vasai and Pune and Diva under Mumbai Division;
- (b) if so, the present status of the said work;
- (c) the time taken to complete the said work; and
- (d) the details of the hurdles encountered in timely completion of the said work?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Vasai - Diva - Pune is already an existing double line section. Construction of Vasai chord line (Double line) between Naigaon and Juchandra (6 Km) has been sanctioned. Further, to reduce congestion and meet the future demands of passengers in Mumbai and surrounding areas, Mumbai Urban Transport Project (MUTP)-II costing Rs. 8,087 crore, MUTP-III costing Rs.10,947 crore and MUTP-IIIA costing Rs.33,690 crore have been sanctioned. The list of projects undertaken in Mumbai and surrounding areas is as under:-

SN	Name of the Project	Cost (₹.
		in
		Cr.)
1	CSMT-Kurla 5 th & 6 th Line (MUTP-II) (17.5 Km)	891
2	Mumbai Central-Borivali 6 th Line (MUTP-II) (30 Km)	919
3	Extension of Harbour Line from Goregaon to Borivali	826
	(MUTP-IIIA) (7 Km)	
4	Borivali-Virar 5 th & 6 th line (MUTP-IIIA) (26 Km)	2,184
5	Virar-Dahanu Road 3 rd & 4 th Line (MUTP-III) (64 Km)	3,587
6	Panvel-Karjat Suburban Corridor (MUTP-III) (30 Km)	2,782
7	Airoli-Kalwa (elevated) suburban corridor link (MUTP-III)	476
	(4 Km)	
8	Kalyan-Asangaon 4 th Line (MUTP-IIIA) (32 Km)	1,759
9	Kalyan-Badlapur 3rd & 4th Line (MUTP-IIIA) (14 Km)	1,510
10	Kalyan-Kasara 3 rd Line (67 Km)	792
11	Nilaje- Kopar double chord Line (5 Km)	338
12	Naigaon-Juichandra double chord line (6 km)	176
	Total	16,240

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.
